

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 4 day of 1 2008.

Review Application No. 92 of 2007.

IN

Original Application No. 644 of 206

Hon'ble Mr. A.K. Gaur, Member -J
Hon'ble Mr. Shailendra Pandey, Member-A

Vijai Kumar Mishra. Applicant

V E R S U S

Union of India & Others Respondent.

O R D E R

BY A.K. Gaur, MEMBER-J

Review Application perused. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.

*Sd/-
Member-A.*

*Sd/-
Member-J-*

CERTIFIED TRUE COPY
Dated.....

अनुसार अधिकारी (जू. फिल)
Section Officer (J. filial)
केन्द्रीय प्रशासनिक अधिकारी इलाहाबाद
Central Administrative Tribunal
Allahabad Bench Allahabad